

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.408**  
**IB/69/ND/2024**

**IN THE MATTER OF:**

Interarch Building Products Private Limited	...	Applicant
Versus		
Uttam Sucrotech International Private Limited	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Adv. Shubham Dayma
For the Respondent	: Adv. Hardik Jain

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Learned Counsel for the Applicant as well as Learned Counsel for the Respondent are present through VC. Both the Counsels have submitted that the matter has been settled. Ld. Counsel for the Applicant is directed to serve the copy of the Application on the Respondent. List the matter on **02.08.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**